SHRI SHRIVRAJ PATIL: Sir I also beg to lay the following papers:

- I. (a) Annual Report and Accounts of the Indian Academy of Sciences, Bangalore, for the year 1984-85, together with the Audit Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1690/85 for (a) and (b)]
  - II (a) Annual Report and Accounts of the Indian Institute of Tropical Mateorology, Pune, for the year 1984-85, together with the Auditors' Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1698/85 for (a) and (b)]
  - III (a) Annual Report and Accounts of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85, together with the Audit Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1695/85 for (a) and (b)].
- IV. (a) Eleventh Annual Report and Accounts of the National Remote Sensing Agency, Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1697/85 for (a) and (b)].
- V. (a) Annual Report and Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1698/85 for (a) and (b)].

- Report and Accounts (1984-85) of the Garden Reach Shipbuilders and Engineers Limited, Calcutta and Related Papers.
- II. Report and Accounts (1984-85) of the Mishra Dhatu Nigam Limited, Hyderabad and Related Papers.
- III. Report and Accounts (1984-85) of the Bharat Dynamics Limited, Hyderabad and Related Papers
- IV. Report and Acquints (1984-85) of Bharat Earth Movers Limited, Bangalore and Related Papers.
- V. Report and Accounts (1984-85) of the Praga Tools Limited Secunderabad and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM); Sir, I beg to lay on the Table—

A copy each in (English and Hindi) of the following Papers, under Sub-Section (1) of Section 619A of the Companies Act, 1956:—

- I (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited. Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Reports [Placed in Library, See No. LT—1702/85 for (a) and (b)].
- II. (a) Eleventh Annual Report and Accounts of the Mishra Dhatu Nigam Limited. Hyderabad for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General India thereon.

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- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1704/85 for (a) and (b)]
- iII. (a) Fifteenth Annual Report and Accounts of the Bnarat Dynamics Limited. Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report, {Placed in Library, See No. LT—1700/65 for (a) and (b);
- (V) (a) Forty-first Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1701/85 for (a) and (b)].
- (V) (a) Forty-first Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon,
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1703/85 for (a) and (b)].

## Notifications of the Ministry of Defence

SHRI SUKH RAM: Sir, I also beg to lay:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under sub-section (3) of section 31 of the

- Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act, 1982:—
  - (i) S. R. O. No. E-13, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules 1985.
  - (ii) S.R.O. No. E-14, dated the 1st November, 198.i, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985.

[Placed in Library. See No. Li-1699/85 for (i) and (ii)].

- I. Report and Accounts (1984-85) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and Related Papers.
- II. Report and Accounts (1983-84) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-MENT AND FOREST (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Eighth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1984-85 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Review by Government of the working of the Corporation.